

NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 201
IA No. 107/JPR/2019
CP No. 91(ND)/2012
Under Section 397/398 of
Companies Act, 1956

In the matter of:

Mr. Kapil Sharma & Anr.

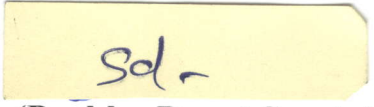
...Petitioners

Versus

M/s Calliper Communication Pvt. Ltd.

...Respondent

Due to paucity of time, the matter could not be taken up. Post the matter to 17.10.2022.


(Prabhu Dayal Sewda)
Court Officer

September 27, 2022
VG